

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : 304  
PETITION NUMBER : TCP/304/ (IB)/2017  
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD  
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	K. RAVEENDRAN	Respondent	
	M. ARUNACHALAN	Petitioner	

ORDER

Counsel for petitioner present and submitted that he has filed the affidavit and bank statement and other required documents to be filed as per IB Code, 2016 in this matter on 12.6.2017. Shri K Raveendran, caused appearance on behalf of the respondent and stated that he has received copy of the petition and prayed time for filing counter and submissions. Put up on 31.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)